

DIVISION BENCH
COURT - I

S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/71(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	SASMAL INFRASTRUCTURE PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

Appearances (via video conferencing/physically)

Ms.Neha Somani,PCS] For the Applicant

ORDER

1. Ld.authorised representative for the applicant present.
2. Post the matter on **09/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**